



NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/411/ (IB)/2017  
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP  
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	Aashish Jain Dune for Suzena & Suzena	Counsel for Respondent	
2	MONICA CHOPDA .R. for HSB Partners	COUNSEL FOR PETITIONER	

**ORDER**

Counsels for both the parties present. Counsel for the Petitioner is directed to propose the name of IRP after seeking written communication as per Form 2. Counsel for Respondent also prayed for time to make final submission. At request, time is enlarged. Put up on **22.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)